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Title: Regarding the issues of people with special abilities.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Hon. Speaker, tomorrow is the World Disability Day. We are entering the tenth year of the UN Convention on Rights of People with Special Ability. We have the 21st year of our own Disability Act since 1995. In our country, we have not got a single vocational institute dedicated to the skill training of people with special abilities. While we give reservations and some opportunities to them, but the modules, the special educators and special teachers are not available for their skilling. Because of that, when they compete in the job market, they are not able to compete completely. Though they get certificate yet their skilling is not enough. ...(*Interruptions*)

The second aspect is that our special people with special abilities have won two Gold, one Silver and one Bronze Medals in Paralympics. But we have not a single sport centre dedicated to people with special abilities. So, they have achieved everything, which is available to them, on their own courage and because of their own grit. But insofar as facilities and Government mechanism are concerned, there is nothing much. The areas are managed by District Magistrates and IAS officers. While the Academy teaches them close to 400 Acts, but in their curriculum, the Disability Act is not even taught. My request through you is that the Government should pay attention to these three basic subjects. ...(*Interruptions*)

HON. SPEAKER:

Shri Sudheer Gupta,

Shri Bhairon Prasad Mishra,

Shri Sharad Tripathi,

Shri Rabindra Kumar Jena,

Shri Gajendra Singh Shekhawat and

Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shrimati Meenakashi Lekhi.